

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 22/16	IA 01/17 & IA 51/17 in TP 88/16	Hearing	397/398	Jitendra Virwani vs. MRO-Tek. Ltd. & 10 Others.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. MOHANA.C
ADLAW PARTNERS
9945674212

Respondents 1 & 11



2. Sharan Shetty
AKS-law associates
8971320540

Petitioner



3. Ankita Gorwani
NDS LAW PARTNERS
9742591691

Respondent
2-9

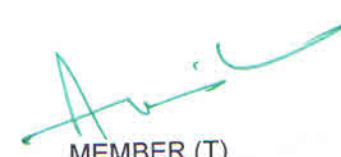


Counsel for petitioner is present. Counsel for 3rd party is present. Counsel for R-1 and 11 has filed a memo enclosing modified order of the Apex Court.

List it on 29.08.2017.



MEMBER (J)



MEMBER (T)